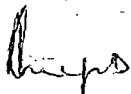
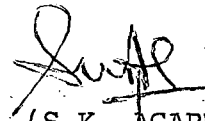

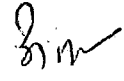


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**C.A.T. Bench, Jaipur**

Date of Order	Orders
6.7.2001	<p>Mr. S.K.Jain, Counsel for the applicant. Mr. U.D.Sharma, Counsel for the respondents.</p> <p>The learned counsel for the applicant seeks adjournment on account of his illness. Allowed. May be listed for admission on 20.7.2001.</p> <p> (A.P. NAGRATH()) MEMBER (A)</p> <p> (S.K. AGARWAL) MEMBER (J)</p>
20.7.2001	<p>Mr. S.K.Jain, counsel for the applicant alongwith the applicant in person.</p> <p>Mr. U.D.Sharma, counsel for the respondents</p> <p>The applicant submits that he does not want to prosecute the case. Therefore, the case is disposed of as not pressed.</p> <p> (GOPAL SINGH) Adm. Member</p> <p> (A.K. MISHRA) Judl. Member</p>

20-7-2001

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(B. S. RAIKOTE)  
Vice Chairman

GOPAL SINGH  
ADMINISTRATIVE MEMBER